

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

TP No. 70/58,59/NCLT/AHM/2016 (New)  
Co. Appeal No. 27/58,59/CLB/MB/2014 (Old)

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2017**

Name of the Company:

Balan N. Nagmani

V/s.

Ambuja Cements Ltd. & Ors.

Section of the Companies Act:

Sections 58,59 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	ATUL PARIKH	AVP	JM FINANCIAL	
2.	JM Shah	Adv	Petitioner	 21/7/17


**ORDER**

Learned Advocate Mr. J M Shah present for Petitioner. Respondent no. 2 Mr. Atul Parikh Present.

Proof of service in compliance with the order dated 27.04.2017 not filed.

Petitioner is directed to serve a copy of this order on Respondent no. 1 to 3 by speed post or registered post with acknowledgement due and file postal receipt and acknowledgement before this Tribunal.

List the matter on 30.08.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 21st day of July, 2017.